

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 150 OF 2017 &
IA NO. 651 OF 2017 & IA NO. 632 OF 2018**

Dated: 23rd August, 2018

In the matter of :

Shri Rama Shankar Awasthi & Anr.

.... Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Ors.

.... Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter on **05-09-2018**.

Court Master / PPS

tpd/vg